

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 18

IA No. 774/23, 775/23
And
CP(IB) No. 396/Chd/Hry/2019

Under Section 9 & 60(5), IBC 2016

In the matter of:

Justbuild Infratech Pvt. Ltd.

...Petitioner-Operational Creditor

Vs

GLM Infratech Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Mr. Vishav Bharti Gupta, Advocate for the Petitioner-Financial Creditor.
Mr. Anish Copra proxy counsel for Mr. Shekhar Verma, Advocate for the
Association of Allottees/Applicant in IA No.768/2023 and 769/2023.
Mr. Manveer Narang proxy counsel for Mr. Vaibhav Sharma Advocate for the
Respondent-Corporate Debtor.

IA No. 774/23, 775/23 And CP(IB) No. 396/Chd/Hry/2019

Reply has been filed in IA No.774//2023 vide diary No.00955/3 dated 05.10.2023.

The same is taken on record. List the matter before Regular Bench on 22.11.2023.

Sd/-

Sd/-

**(Umesh Kumar Shukla)
Member (Technical)**

**(Harnam Singh Thakur)
Member (Judicial)**

October 27, 2023
Mukta